

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL D.NO(s). 1668 OF 2008  
(For prel.hearing)

COMMISSIONER OF CENTRAL EXCISE

Appellant (s)

VERSUS

M/S BHARAT PETROLEUM CORP. LTD.

Respondent(s)

(With appln(s) for condonation of delay in filing appeal)

Date: 07/03/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA  
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Petitioner(s)      Mr. G.E.Vahanvati,SG.  
                                 Mr. Naveen Prakash,adv.  
                                 Mr. D.Kamat,Adv.  
                                 Mr. B.V. Balaram Das,Adv.

For Respondent(s)      Mr. Manjit Singh,adv.  
                                 Mr. Harikesh Singh,Adv.  
                                 Mr. T.V.George,Adv.

UPON hearing counsel the Court made the following  
ORDER

Delay condoned.  
Issue notice.

[SUMAN WADHWA]  
COURT MASTER

[MADHU SAXENA]  
COURT MASTER